

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5180
ANSWERED ON:25.04.2003
SC/ ST POSTS
RAMDAS ATHAWALE

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether in the various Departments and Undertakings under his Ministry some posts reserved for the Scheduled Caste and Scheduled Tribe category are lying vacant;
- (b) if so, the details thereof;
- (c) whether during the last three years promotions have been given to the employees working in these Departments and Undertakings and new recruitments have also been made;
- (d) if so, the year-wise and category-wise details of the new recruitments made so far under the various categories during the said period and the current year;
- (e) whether prescribed rules have been followed with respect to the recruitment and promotion of the scheduled castes and scheduled tribes people; and
- (f) if not, the remedial measures taken by the Government in this regard?

Answer

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY):

- (a) to (f) Information is being collected and will be laid on the Table of the House.